

Appendices (Hindi and English versions) of the Committee for Promotion of Urdu. [Placed in Library. See No. LT-3254/79].

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, AND REVIEWS ON AND ANNUAL REPORTS OF SCOOTERS INDIA LTD., LUCKNOW FOR 1977-78, BHARAT PUMPS AND COMPRESSORS LTD., NAINI (ALLAHABAD) FOR 1977-78 AND BHARAT HEAVY PLATE AND VESSELS LTD. VISAKHAPATNAM FOR 1977-78.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 734(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Bombay unit of Messrs Hind Cycles Limited, Bombay, [Placed in Library. See No. LT-3255/79].

(ii) S.O. 735(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Ghaziabad unit of Messers Hind Cycles Limited, Bombay. [Placed in Library. See No. LT-3255/79].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Scooter, India Limited, Lucknow, for the year 1977-78.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3256/79].

(b) (i) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78.

(ii) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3257/79].

(c) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam for the year 1977-78.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. 3258/79].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The All India Services (Provident Fund) Amendment Rules, 1978, published in Notifications No. GSR 149 in Gazette of India dated the 16th December, 1978.